

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI

O.A. NO.359/2002

New Delhi, this the 27th day of May 2002.

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri M.P. Singh, Member (A)

1. Ghanshyam Jerai.
2. R.C. Meena.

Both are working as Office Supdt.-I,
Northern Railway Head Quarter (Optg. Branch)
Baroda House, New Delhi

.....Applicants

(By Shri Yogesh Sharma, Advocate)

Versus

1. Union of India through
The General Manager
Northern Railway, Baroda House,
New Delhi.
2. The General Manager(P),
Northern Railway, Baroda House,
New Delhi.
3. Sh. Prakash Gupta.
4. Sh. V.K. Bhatnagar
5. Sh. B.C. Maheshwar
6. Sh. Chandgi Ram

The respondent No.3 to 4 are working
as office Supt.-I, in the office of
Dy.C.O.M., Northern Railway, Baroda
House, New Delhi

.....Respondents.

(By Advocate: Shri R.L. Dhawan for official
respondents
Shri T.S. Panday with Shri H.P.
Chakrovarti for private respondents

O.R.D.E.R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J):

Shri Yogesh Sharma, learned counsel for the
applicants, submits that in view of the recent orders
issued by the respondents, namely, the provisional
seniority list dated 18.4.2002 (copy placed on
record), he no longer wishes to press the present OA.

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2. Noting the above submissions made by the learned counsel for the applicants, the present OA is disposed of as not pressed. No costs.

3. At this stage, Shri T.S. Panday, learned counsel for the private respondents in the aforesaid OA, submits that they have grievance against the order issued by the respondents dated 18.4.2002, which has been relied upon by the applicants. If the private respondents are aggrieved ~~as~~, it is open to them to proceed in accordance with law, if so advised.


(M.P. Singh)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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